

ITEM NO.108

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 9839/2014

S.B AGARWAL

Appellant(s)

VERSUS

U.P. STATE INDUSTRIAL DEVELOPMENT
CORPORATION LTD. & ORS.

Respondent(s)

Date : 07-11-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Mr. Krishna Kumar, AOR

For Respondent(s) Mr. Ankit Agarwal, AOR
Ms. Viyushti Rawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 13.11.2024.

(RAJNI MUKHI)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)